

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU**

The Registrar General
High Court of J & K and Ladakh
Jammu/Srinagar

No. 3234-44/PDSJ-J Date: 8-8-2022

Subject: Permission to avail restricted holiday on 11.08.2022.

Sir,

Kindly find enclosed herewith, the applications for permission to avail the restricted holiday falling on 11th of August 2022 on the eve of 'Raksha Bandhan' of the Judicial Officers mentioned in column A including the application of the undersigned for your kind perusal and necessary action at your end.

Therefore, the Judicial Officer mentioned in column B has been asked to look after the routine charge of the courts of Judicial Officers mentioned in column A for the above said date.

S. No.	'A'	'B'
1	Sanjay Parihar Pr. Distt. & Sessions Judge Jammu	Sh. Khalil Ahmed Choudhary Special Judge, Fast Track Court for Cases against Women, Jammu
2	Ms. Kusum Pandita Principal Judge, Family Court, Jammu	Sh. Surjit S. Bali Addl. Pr. Judge Family Court, Jammu
3	Sh. Ritesh K. Dubey Addl. Sessions Judge (Anticorruption) Jammu	Sh. Khalil Ahmed Choudhary Special Judge, Fast Track Court for Cases against Women, Jammu
4	Sh. Rajinder Sapru, 2nd Addl. District & Sessions Judge Jammu	
5	Sh. Ashwani Kumar Sharma 3rd Addl. Sessions Judge Jammu	
6	Sh. R. S. Jasrotia PO MACT Jammu	
7	Sh. Deepak Sethi Addl. Distt. & Sessions Judge Jammu	
8	Sh. Balbir L Jaswal Special Judge (Fast Track Court) POCSO Cases, Jammu	

With regards.

Yours faithfully,



(Sanjay Parihar)
Pr. District & Sessions Judge
Jammu

Copy to the:-

1. Secretary to Hon'ble Mr. Justice Tashi Rabstan (Administrative Judge for Jammu District) High Court of J&K for information of His Lordship
2. Principal Judge, Family Court, Jammu
3. Addl. Sessions Judge (Anticorruption) Jammu
4. 2nd Addl. District & Sessions Judge Jammu
5. 3rd Addl. Sessions Judge Jammu
6. Addl. Distt. & Sessions Judge Jammu
7. Special Judge (Fast Track Court) POCSO Cases, Jammu
... for information
8. Special Judge, Fast Track Court for Cases against Women, Jammu
9. Addl. Pr. Judge Family Court, Jammu
...for information and compliance.
10. Office file.
11. e-Court for uploading the same on the official website.

Handwritten signature

Pr. District & Sessions Judge
Jammu
Pr. District & Sessions Judge
Jammu